

Notes of the Registry

Notice issued
to all members

h
21/2

h
21/2/06
21/2/06

Adm. not back

Mr. U. B. Mahapatra, Secy
has appeared for
members.

for counter.

h
21/2/06 Regs

Order dt. 06/04/06

Applicant is
absent on call
on the prayer
of Ld SSCG the
matter is adjd
to 24/05/06 for
counter.

h
24/04/06

Dy. Registrar

for counter.

h
24/05

Regs

Order dt. 24/05/06

Applicant is
absent on call, on the
prayer of Ld SSCG.
adjd to 27/07/06
for counter.

h
27/07/06

Dy. Registrar

Orders of the Tribunal

Order dated - 11/03/2009

Cosami -

Hon'ble Mr. Justice K. Thankappan, M(J)

Hon'ble Mr. C. K. Mahapatra, M(A)

Neither the Id. counsel
for the applicant nor the
applicant is present in person.

The O.A. is dismissed
for default.

Member(A)

Member(J)